

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

14

T.C.P No. 423/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Arora Fibres Ltd.

V/s.

Nisa Industrial Services Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-------------|--------------------|------------------|
|---------------|-------------|--------------------|------------------|

**ORDER**

**TCP No. 423/ I&BP/NCLT/MB/MAH/2017**

For the Petitioner Counsel has submitted that Form in accordance with the Insolvency & Bankruptcy Code has not yet been filed, therefore, list this matter for hearing on 24.7.2017 with a direction to the Petitioner to file Form before 15.7.2017 failing which the Petition will be abated.

List this matter on 24.7.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)